GOVERNMENT OF INDIA COMMUNICATIONS AND INFORMATION TECHNOLOGY LOK SABHA

UNSTARRED QUESTION NO:2299
ANSWERED ON:09.03.2011
CYBER CRIME
Ahir Shri Hansraj Gangaram;Naik Dr. Sanjeev Ganesh;Panda Shri Baijayant;Pradhan Shri Nityananda

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Central Bureau of Investigation (CBI) website has been made operational after its hacking by Pakistan hackers;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether CBI and National Association of Software and Services Companies (NASSCOM) has entered into an agreement to fight cyber crime; and
- (d) if so, the details thereof and the manner in which it would help to fight the crime?

Answer

MINISTER OF STATE FOR COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT)

- (a) and (b): The website of Central Bureau of Investigation (CBI) was made operational on 06.01.2011 after ensuring proper security measures.
- (c) and (d): A Memorandum of Understanding (MoU) has been signed between CBI Academy, National Association of Software and Services Companies (NASSCOM) and Data Security Council of India (DSCI) in November 2010 to establish collaboration between law enforcement agencies through Cyber and Hi-Tech Crime Investigation & Training (CHCIT) Centre of CBI with the purpose of sharing information and create awareness on security standards, best practices among various enforcement agencies globally and conduct training on emerging cyber technologies.

This MoU will enable training of police officers for better investigation of cyber crime cases.